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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 97/2006 +

SPECTRA PUNJ LLOYD LTD.

..... Plaintiff

Through: Mr. Karan Luthra, Adv.

versus

PROGRESSIVE CONSTRUCTION LTD. & ORS. Defendants Through: Mr. Shrishti Borthakur, Adv. for D-1.

CORAM:

SH. ASHISH AGGARWAL (DHJS), JOINT REGISTRAR (JUDICIAL)

<u>ORDER</u> 18.01.2022

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The case is taken up by videoconferencing in terms of order No.1/RG/DHC/2022 dated 12.01.2022.

The case is at the stage of defendant's evidence. The witness is not Since proceedings are taking place videoconferencing, no adverse order is being passed. Put up for defendant's evidence on **28.04.2022**.

> (Ashish Aggarwal) Joint Registrar (Judicial)

January 18, 2022/AB